

(b) A residence allotted to an officer may, subject to certain conditions, be retained on retirement for a period of two months, provided that the same is required for the *bona fide* use of the officer or members of his family. The allotment thereafter is deemed to be cancelled. However, an officer, in special cases, may be allowed to retain a residence, on payment of enhanced licence fee, for a period not exceeding six months beyond the period of two months. In certain cases, the allottees continue to occupy unauthorisedly the residence even after the expiry of the said period of six months and wherever necessary, eviction proceedings under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 are initiated for getting the residence vacated. After passing of the eviction order, some of the retired employees obtain stay order from the court of law.

(c) Eviction proceedings under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 are initiated to get the residence vacated.

#### Rice Production Plan in States

10222. SHRI P.M. SAYEED :  
SHRI B.V. DESAI :  
SHRI N.E. HORO :  
SHRI LAKSHMAN  
MALLICK :  
SHRI VIJAY KUMAR  
YADAV :  
SHRI ARJUN SETHI :  
SHRI SANTOSH MOHAN  
DEV : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Rupees five crore pilot rice production project is being lunched in six states to boost their yield per hectare;

(b) if so, States likely to be covered under this scheme;

(c) the per hectare yield of these states at present;

(d) when the project is likely to be started; and

(e) whether the details of the project's scheme has been worked out ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :  
(a) and (b) There is a proposal to launch a pilot project for increasing rice production/productivity in selected blocks in the States of Assam, Bihar, Eastern Madhya Pradesh, Orissa, Eastern Uttar Pradesh and West Bengal.

(c) The per hectare yield of rice in these States in 1982-83 is given below :—

States	Yield Kg per hectare
Assam	1121
Bihar	681
Madhya Pradesh	711
Orissa	728
Uttar Pradesh	1115
West Bengal	1018

(d) and (e) The pilot project is likely to start from Kharif 1984-85. For formulation of the project guidelines have been sent to the States.

#### Loss Incurred by State Farm Corporation of India

10223. SHRI B.V. DESAI :  
SHRI M.V. CHANDRA-SHEKHARA MURTHY :  
SHRI K. MALLANNA :  
SHRI ARJUN SETHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the State Farm Corporation of India has incurred mounting losses during 1982-83;

(b) if so, whether it is a fact that the loss for 1982-83 is Rs. 35.83 lakhs raising the accumulating losses to Rs. 307.39 lakhs;

(c) whether the SFCI has also deferred repayment of the outstanding instalments of Government loans and in-